invited to participate in programmes according to programme requirements and keeping $_{1n}$ view their expertise on various subjects.

Complaint against Madras T.V. centre

58. SHRI R. MOHANARANGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any complaint recently against the mode of functioning of the officials of the Madras T.V. centre; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) No, Sir.

(b) Does not arise.

Formulation of code of conduct by the Press Council

59. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Press Council has formulated its views on the code of conduct as suggested by the Central Government after consultation with other bodies;

(b) if so, what are the details in this regard; and

(c) what steps have been taken or are proposed to be taken by Government t_0 implement it?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M JOSHI): (a) No, Sir.

(b) and (c) Do not arise.

Adulteration of High Speed Diesel Oil

60. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of PETRO- LEUM, CHEMICALS AND FERTI-LIZERS be pleased to state:

to Questions

(a) whether Government are aware that High Speed Diesel oil is being adulterated with the kerosene oil due to price difference;

(b) if so, what steps are being taken by Government to check the same; and

(c) whether Government are considering colouring of kerosene oil to prevent adulteration of High Speed Diesel, if so, what are the difficulties in doing so?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Due to the difference in the retail selling prices of high speed diesel oil (HSD) and kerosene, the possibility of adulteration of diesel with kerosene cannot be ruled out.

(b) and (c) The Department have issued instructions to the Chief Secretaries of State Governments and also to the Chief Executives of all oil companies impressing upon them the need to streamline their distribution system to check against substitution of HSD by kerosene. They have also been advised to draw up a detailed scheme for closely checking the delivery and sale of kerosene oil in order to ensure that the entire product supplied by oil companies reaches the consumers for whom the same is meant. The oil companies have also been asked to get in touch with the State Governments and extend _a1l possible assistance to them for preventing substitution or adulteration of HSD by kerosene. In order to prevent adulteration of HSD, a proposal for colouring of kerosene is also under The various technical consideration. and administrative aspects relating to the proposal require to be examined in details before it can be implemented